

**Central Administrative Tribunal  
Principal Bench, New Delhi**

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**OA No. 456/2016**

This the 09<sup>th</sup> day of December, 2016

**Hon'ble Mr. P.K. Basu, Member (A)**

Vikas Kumar  
S/o Late Jagan Singh, Daftary, Aged 23 years  
R/o No. E-16, East Jawahar Nagar  
Loni Road  
Ghaziabad  
U.P. .... Applicant

(By Advocate: None)

**VERSUS**

Union of India  
Through its Secretary  
Govt. of India, Ministry of Micro Small and  
Medium Enterprises,  
Udyog Bhawan, New Delhi .... Respondents

(By advocate: Mr. B.L. Wanchoo)

**ORDER (ORAL)**

Learned counsel for the respondent states that the applicant had prayed for compassionate appointment in this OA and vide order dated 15.11.2016 the applicant has been appointed as Multi Tasking Staff (M.T.S) on compassionate ground. He further requested that the OA may be disposed off as it has become infructuous.

2. In view of the above, OA is dismissed as having become infructuous.

**(P.K. Basu)  
Member (A)**

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